

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 249 of 2020

IN THE MATTER OF:

E.C. John

...Appellant

Versus

Jitender Kumar Jain & Ors.

...Respondents

Present: -

For Appellant: Mr. Ghanshyam Singh, Advocate.

For Respondent:

O R D E R

(Virtual Mode)

13.07.2020 Learned counsel for the Appellant submits that due to Covid-19 he could not access to the office. Therefore, he is seeking short adjournment. However, nobody is present on behalf of the Respondent. Prayer allowed.

Let the matter be fixed on **28th July, 2020**.

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Balvinder Singh]
Member (Technical)**

**[V.P. Singh]
Member (Technical)**